

(e) what measures are being taken by Government to protect handloom designs from unauthorised copying; and

(f) whether a separate Act or law is being contemplated to protect handloom designs?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAAGA LAKSHMI): (a) National Institute of Fashion Technology (NIFT) is an educational institute imparting knowledge to the students in the fields of Design, Management and Technology. It *inter-alia*, undertakes projects from Government and non Government, organizations that seek assistance from NIFT in the field of design, capacity building, technological upgradation and marketing. It also undertakes projects with an objective to impart knowledge to artisans related to crafts, market intelligence and apprise them of new and latest trends resulting in their improved marketing prospects as a part of cluster activity.

(b) NIFT is implementing 11 projects sanctioned by Office of Development Commissioner (Handloom) for providing inputs on various aspects of handlooms. For this purpose, the Office of Development Commissioner (Handloom) has released Rs. 04.21 crores to NIFT across its different Centres in India.

(c) NIFT is not involved in production or marketing of handlooms.

(d) No, Sir.

(e) The Geographical Indications of Goods (Registration and Protection) Act, 1999 provides legal protection to Geographical Indications of goods etc. and prevents their unauthorized use by others.

(f) No, Sir.

#### **Reopening of textile units in Tirupur, T.N.**

3850. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that over 700 textile units in Tirupur, Tamil Nadu engaged mainly in dyeing and bleaching have been shut since January, 2010 on a Madras High Court order saying these units were polluting the Noyyal river;

(b) if so, the details thereof and the number of workers rendered unemployed and loss of textile exports thereby; and

(c) what remedial measures are being taken so as to reopen these closed units?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAAGA LAKSHMI): (a) Yes, Sir. In pursuance of the orders of Madras High Court, water and power

supply to 18 CETPs with 754 dyeing and bleaching units and 68 IETPs was disconnected as they did not fulfil zero liquid discharge conditions for effluent treatment.

(b) Tirupur Exporters Association has represented to Government that export revenues of Rs. 1100 crore were lost and job losses of nearly 100,000 workers has taken place, due to closure of Dyeing units in Tirupur.

(c) The Government in consultation with the Government of Tamil Nadu has constituted a 12 member High Level Inter Ministerial Committee under the Chairpersonship of Secretary (Textiles) to address the financial, environmental and textiles related issues of the Tirupur textiles Industry.

#### **Special package for textile industry in Orissa**

†3851. SHRI RUDRA NARAYAN PANY: Will the Minister of TEXTILES be pleased to state:

(a) whether Orissa Government has recently demanded a special package from the Central Government for the development of textile industry;

(b) if so, the details thereof; and

(c) if not, whether Central Government is considering to give any special package to the State on its own?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAAGA LAKSHMI): (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

(c) No, Sir. No special package exclusively for the state of Orissa is under consideration of the Central Government for development of textile industry. However, the Government takes initiatives for the development of textile industry that are equally applicable to the state of Orissa.

#### **Seats for women weavers in training programmes**

3852. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of TEXTILES be pleased to state:

(a) whether the Ministry is allocating some seats for women weavers in various training programmes and also take appropriate steps for allocating separate budget for the training programmes meant for women weavers across the country particularly in the SC/ST/OBC areas;

(b) if so, the details thereof;

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†Original notice of the question was received in Hindi.